GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:3045 ANSWERED ON:13.12.2011 OLD STOCKS OF FOODGRAINS Dutt Smt. Priya Sunil

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether more than five years old foodgrains stocks have been lying in the godowns of the Food Corporation of India;
- (b) if so, the rationale behind keeping such old stock of foodgrains in the godowns;
- (c) the efforts made by the Government for disposal of the old stock of foodgrains; and
- (d) the outcome of the said efforts?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a)& (b): Yes Madam, as on 01.11.2011, a very small quantity of 207 tonnes of more than five year old stock of Parboiled Rice Grade A is lying with FCI in Punjab due to the following reasons-
- (i) The said stocks are lying in isolated depots,
- (ii) Non-consumer preference of parboiled rice in the region.

(c)&(d): To ensure that old stocks of foodgrains are issued on priority, FCI follows the FIFO (First In First Out) principle. Instructions have been issued from time to time in this regard. Due to this,the quantity of more than five year old stocks available with FCI is only 0.00037 % of the total stocks in central pool as on 1.11.2011.